

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 219**

**(IB)-417(ND)/2017**

**IA-3987/2020, IA-5005/2021, IA-6331/2022**

**IN THE MATTER OF:**

**M/s. P K Sales Company Pvt. Ltd.**

**... Appellant/Petitioner**

**Under Section: 10 of IBC, 2016**

**Order delivered on 04.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Ex-Directors** : Adv. Manan Batra, Adv. Rohit Aggarwal, Adv.  
Abishek Anand

**For the Liq.** : Adv. Sunder Khatri, Adv. Naman Khatri with  
Rakesh Bhatia

**For the Respondent** : Adv. Kamal Agarwal in IA 5005 of 2021 R-2

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 22.05.2024.

**Sd/-**  
**(COURT FFICER)**